

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 34/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	AV Builders & Infrastructure India Pvt. Ltd. -Vs- ROC - Chhattisgarh
Under Section	252

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. P. P. Behra, Adv.
Ms. Gyaninee Nayak, Adv.

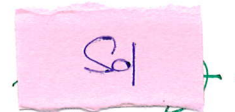
For Respondent (s) :

ORDER

Ld. Representing Counsel, Mr. P. P. Behra, appearing on behalf of counsel on record Ld. Counsel, Ms. Gyaninee Nayak. Ld. Counsel, Ms. Gyaninee Nayak, is also present. At the request of the counsel to comply with the order of this Tribunal Dated 28.02.2024 to file additional affidavit, a week's time is granted. List the matter by 29.05.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)